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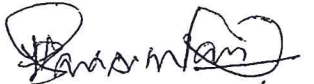
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

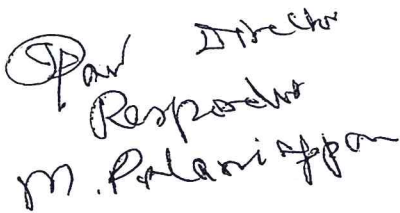
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/134/ (IB)/2017
NAME OF THE PETITIONER(S) : DECCAN EVENT MANAGEMENT PVT LTD
NAME OF THE RESPONDENT(S) : LAND MARVEL CONSTRUCTION INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


G. Narasimhan
9849946788


M. Palaniappan
Director
Respondent

ORDER

Counsel for petitioner called absent. Shri G Narasimhan, Manager of the applicant company present and Shri M Palaniappan, Director of the respondent company present. They submitted that they are trying to settle the matter amicably between the parties and prayed time for filing the joint memo of compromise. Time extended at their request. Put up on 08.11.2017 at 10.30 A.M.

- Sd
K Anantha Padmanabha Swamy
Member (Judicial)